

List of cases in which Electronic Service of process has taken place during the month of February 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	OMP(I) COMM-73/2023	IHDFC BANK LTD. V/S AMIT KUMAR	ANISH BHOLA	01.02.2023	08.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)COMM-74/2023	HDFC BANK LTD. V/S YUSUF ALI	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)COMM-75/2023	HDFC BANK LTD. V/S VIJAN KUMAR	ANISH BHOLA	01.02.2023	08.02.2023	
			CS COMM-204/2023	ICICI BANK LTD. V/S POONAM TALWAR	SHAILENDRA BABBAR	01.02.2023	13.02.2023	
			OMP(I)COMM-76/2023	HDFC BANK LTD. V/S GURPREET KAUR RAI	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)COMM-77/2023	HDFC BANK LTD. V/S MADHAVA PANDEY	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)COMM-78/2023	HDFC BANK LTD. V/S ASHOK KUMAR	ANISH BHOLA	01.02.2023	08.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			OMP(I)CO MM- 79/2023	HDFC BANK LTD. V/S AMZAD KHAN	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 80/2023	HDFC BANK LTD. V/S AKS ELECTRICALS AND ELECTRONICS PVT. LTD.	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 81/2023	HDFC BANK LTD. V/S PARVEZ KHAN	ANISH BHOLA	01.02.2023	08.02.2023	
			OMP(I)CO MM- 96/2023	HDFC BANK LTD. V/S RAJNESH YADAV SETHI	ANISH BHOLA	02.02.2023	13.02.2023	
			OMP(I)CO MM- 97/2023	HDFC BANK LTD. V/S AJEET KUMAR	ANISH BHOLA	02.02.2023	13.02.2023	
			OMP(I)CO MM- 98/2023	HDFC BANK LTD. V/S KRISNA MAHARAJ SINGH	ANISH BHOLA	02.02.2023	13.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			OMP(I)CO MM- 99/2023	HDFC BANK LTD. V/S VIKRAM SUKHBIR	MANISH BHOLA	02.02.2023	13.02.2023	
			OMP(I) COMM- 105/2023	HDFC BANK LTD. V/S VIKAS AZAD RAGHAV	MANISH BHOLA	03.02.2023	09.02.2023	
			OMP(I)CO MM- 106/2023	HDFC BANK LTD. V/S SHANKAR SHARMA	MANISH BHOLA	03.02.2023	09.02.2023	
			CS COMM- 213/2023	ICICI BANK LTD. V/S GOURAV CHAPRAN	MANISH KUMAR DEWAN	03.02.2023	10.02.2023	
			OMP(I)CO MM- 107/2023	HDFC BANK LTD. V/S VIRENDER SINGH RAWAT	MANISH BHOLA	03.02.2023	09.02.2023	
			OMP(I)CO MM- 118/2023	M/STATACAPITAL FINANCIAL SERVICES LTD. AND ANR. V/S NARAYAN SINGH	VIKAS SHARMA	04.02.2023	10.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)COMM-119/2023	M/S TATA CAPITAL FINANCE SERVICE LTD. AND ANR. V/S JASBIR SINGH		04.02.2023	10.02.2023	
			EX. COMM-75/2023	MS VARIETY METAL CORPORATION V/S MS CHAMPHARM INDUSTRIES INDIA		04.02.2023	13.02.2023	
			CS COMM-225/2023	M/S CAPRISO FINANCE LTD. V/S RASHMI AGARWAL	RAKESH KR.	06.02.2023	31.03.2023	
			EX COMM-79/2023	ICICI BANK LTD. V/S NIZAMUDIN	SUNITA SINGH	07.02.2023	16.02.2023	
			OMP(1)COMM-142/2023	HDFC BANK LTD. V/S MANISH KUMAR	MANISH BHOLA	07.02.2023	10.04.2023	
			OMP COMM-19/2023	SHAYM SINGH VS. SBI CARDS & PAYMENT SERVICES. LTD.	ANMOL PANWAR	08.02.2023	21.03.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP COMM- 20/2023	ARUN KUMAR GUPTA V/S HDFC BANK LTD.	DEVANSHU CHAUHAN	09.02.2023	17.02.2023	
			OMP(I)CO MM- 164/2023	HDFC BANK LTD. V/S NITISH CHAUDHARY	SACHIN TOMAR	10.02.2023	21.02.2023	
			CS COMM- 249/2023	MOHD. ANWAR V/S M/S MANEK APPARELS PVT. LTD.		10.02.2023	05.04.2023	
			CS COMM- 255/2023	CANARA BANK V/S KINKAN HOSIERY THROUGH ITS PROP. MR. NARENDER KR.	SCHANDRA BHUSHAN TIWARI	13.02.2023	13.04.2023	
			CS COMM- 259/2023	PRACHI INDIA PVT. LTD. V/S MR. SUKHEN SOMNATH WAGH MARE	RAHUL KR. VERMA	14.02.2023	15.04.2023	
			CS COMM- 260/2023	ICICI BANK LTD. V/S VIKAS CHAUHAN	SAGAR SHIVAM	14.02.2023	22.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
				ICICI BANK LTD MISC DJ-V/S KHALIQUER 100/2023 REHMAN	NAZIA PARVEEN	14.02.2023	23.02.2023	
				EX. ICICI BANK LTD. COMM- V/S NAKUL 93/2023 SEHGAL	CHARANJE ET SINGH	14.02.2023	23.02.2023	
				CS ICICI BANK LTD. COMM- V/S SVAM POWERS 261/2023 PLANTS PVT. LTD.	SAGAR SHIVAM	14.02.2023	22.02.2023	
				CS ICICI BANK LTD. COMM- V/S RAKESH	BABBAR & ASSOCIATI ON	15.02.2023	24.02.2023	
				CS ICICI BANK LTD. COMM- V/S RAJESH	SHAIEND ER BABBAR	15.02.2023	24.02.2023	
				CS PUMA SE VS. COMM- ASHOK KUMAR	SHASHI PRATAP OJHA	16.02.2023	21.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			CS COMM- 291/2023	ICICI BANK LTD V/S SUNIL YADAV	SHAIEND RA BABBAR	16.02.2023	25.02.2023	
			EX. COMM- 96/2023	HDFC BANK LTD. V/S RAMKUNWAR VISHRAM	ASHIM BHATT	17.02.2023	27.02.2023	
			EX. COMM- 97/2023	OM LOGISTICS LIMITED V/S K.P. INTERNATIONAL		17.02.2023	27.02.2023	
			OMP COMM- 25/2023	MANOJ KUMAR V/S M/S KOTAK MAHINDRA PRIME LIMITED		17.02.2023	18.03.2023	
			CS COMM- 304/2023	BINA TIWARI V/S SUMIT PATHAK	SYATI SHARMA	20.02.2023	ON LINE	
			EX. COMM- 101/2023	MOTI LAL V/S PRADEEP KUMAR	SASHISH KAPOOR	20.02.2023	ON LINE	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			MISC DJ -114/2023	UNION OF INDIA V/S M/S CAPITAL ELECTROTEK PVT. LTD	VINOD KUMAR	20.02.2023	ON LINE	
			CS COMM- 313/2023	SHIVANI ENTERPRISES V/S RISHAB COLLECTION	ARVIND KUMAR	21.02.2023	ON LINE	
			CS COMM- 315/2023	BHARATI BHAWAN V/S KARAN BOOK SHOP	NIKHL TRIPATHI	21.02.2023	ON LINE	
			OMP(I) COMM- 184/2023	HDFC BANK LTD V/S RAJ KUMAR GARAJ	ANISH BHOLA	21.02.2023	ON LINE	
			EX COMM- 102/2023	DEEPAK ABHOT V/S MCD		22.02.2023	ON LINE	
			EX.COM M- 11/2023	MAMTA GUPTA V/S AMIT DUA	NARENDRA KR.	23.02.2023	ON LINE	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			CS COMM- 331/2023	ICICI BANK LTD. V/S CHAHAT RAM	CHETNA BHALLA	23.02.2023	ON LINE	
			EX. COMM- 112/2023	SHANKAR LAL & SONS V/S SHIV DENIM ENTERPRISES	LALIT KUMAR SHARMA	23.02.2023	ON LINE	
			EX.COM M- 113/2023	SHANKAR LAL & SONS V/S HERITAGE LIFE HIMANSHU	LALIT KUMAR SHARMA	23.02.2023	ON LINE	
			CS COMM- 354/2023	ICICI BANK LTD. V/S AMAN KUMAR JATAV	DEEPAK KAUSHIK	25.02.2023	ON LINE	
			OMP-I- COMM- 195/2023	HDFC BANK LTD. V/S DEEPAK JAIN	ANISH BHOLA	25.02.2023	ON LINE	
			OMP(I) COMM- 204/2023	HDFC BANK LTD V/S DEEPAK CHAUHAN	ANISH BHOLA	27.02.2023	ONLINE	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			OMP(I) COMM- 205/2023	HDFC BANK LTD V/S JAI SHREE MITTAL	ANISH BHOLA	27.02.2023	ONLINE
			CS COMM- 363/2023	ICICI BANK LTD V/S HIMANSHU CHAWLA	PRASHANT KR	27.02.2023	ONLINE
			CS COMM- 364/2023	ICICI BANK LTD V/S CHADALA VENKATA SRINIVAS	PRASHANT KR	27.02.2023	ONLINE
			omp(i) comm- 214/2023	BANSAL CREDITS LTD V/S ANEES	SRISHABH GULATI	28.02.2023	ONLINE
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER- RCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) - 834/2022	M/S. ARCEE TRADING CORP. VS. GREEN LIFE INFRASTRUCTUR E DEVELOPMENT	SH. VED PRAKASH	12.10.2022	01.02.2023	
			CS (COMM.) - 834/2022	M/S. ARCEE TRADING CORP. VS. GREEN LIFE INFRASTRUCTUR E DEVELOPMENT	SH. VED PRAKASH	12.10.2022	01.02.2023	
			CS (COMM.) - 640/2023	M/S. CALPRO SPECIALITIES PVT. LTD. Vs BASH FOODS PVT. LTD.	SH. DIWAN SINGH CHAUHAN	20.07.2022	01.02.2023	
			CS (COMM.) - 633/2023	CALPRO SPECIALITIES PVT. LTD. Vs M/S AQUA ENERGY BEVERAGES LLP	SH. DIWAN SINGH CHAUHAN	18.07.2022	01.02.2023	
			CS (COMM.) - 633/2023	CALPRO SPECIALITIES PVT. LTD. Vs M/S AQUA ENERGY BEVERAGES LLP	SH. DIWAN SINGH CHAUHAN	18.07.2022	01.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS (COMM.) - 634/2023	CALPRO SPECIALITIES PVT. LTD Vs M/S ROSEATE MEDICARE	SH. DIWAN SINGH CHAUHAN	18.07.2022	01.02.2023	
			OMP (COMM.) - 125/2022	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs M/S GANGA PARSHAD SINGAL AND PROS	MR. VIJENDER KR. VATS	18.08.2022	03.02.2023	
			OMP (COMM.) - 15/2023	PARANDEEP SINGH Vs SHRI RAM TRANSPORT FINANCE CO. LTD.	MR. H. S. ARORA	30.01.2023	03.02.2023	
			MISC. DJ - 587/2022	MOHAN RAM TRADING PVT LTD Vs GULAB SINGH TRADERS	MR. MANMOHA N	14.11.2022	04.02.2023	
			MISC. DJ - 587/2022	MOHAN RAM TRADING PVT LTD Vs GULAB SINGH TRADERS	MR. MANMOHA N	14.11.2022	04.02.2023	
			CS (COMM.) - 878/2022	ADVISORY, THROUGH ITS SOLE PROPRIETOR KAMAL BHANOT Vs EUCLID	MR. AAMIR SIRAJ	02.11.2022	04.02.2023	
			CS (COMM.) - 23/2023	M/S AURA HERBAL PVT. LTD. Vs M/S GO EXPLORE PVT. LTD.	MR. ASHISH VAID	06.01.2023	06.02.2023	
			CS (COMM.) - 93/2022	TAPINDU EDUCATIONAL SOCIETY Vs YES BANK LTD	MR. CHANDRA SHEKHAR YADAV	06.01.2022	13.02.2023	
			CS (COMM.) - 905/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
			CS (COMM.) - 905/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	
			CS (COMM.) - 906/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	
			CS (COMM.) - 906/2022	POOJA SHARMA Vs ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE	MR. ANURAG KAUSHIK	18.11.2022	14.02.2023	
			OMP (COMM.) - 07/2023	THE PRINCIPAL, ITI WOMEN, VIVEK VIHAR Vs SARVESH SECURITY SERVICES PVT. LTD.	MS. ADITI GUPTA	17.02.2023	22.02.2023	
			OMP (COMM.) - 23/2023	SUNIL KUMAR AND ANOTHER Vs CAPRI GLOBAL CAPITAL LIMITED	MR. RAJESH KUMAR DUDANI	17.02.2023	22.02.2023	
			OMP (COMM.) - 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	22.02.2023	
			OMP (COMM.) - 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	22.02.2023	
			OMP (COMM.) - 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA	MS. SONAM GUPTA	22.08.2022	22.02.2023	
			CS (COMM.) - 309/2022	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	MR. SATYMEV SABARN	30.03.2022	25.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS (COMM.) - 48/2023	ALOK CHUGH Vs ELILOS FINTECH PVT. LTD	MR. ASHOK RAJAGOPALAN	19.01.2023	25.02.2023	
			CS (COMM.) - 131/2022	M/S GLOBE COMMODITIES LIMITED Vs NOKHA COMMODITY SERVICES	MS. S. S. SOBTI	24.08.2022	25.02.2023	
			CS (COMM.) - 112/2023	STATE BANK OF INDIA Vs KHURSHID ALAM SOLE PROP. M/S P.K. BOYS	MR. VARUN CHANDIOK	16.02.2023	25.02.2023	
			CS (COMM.) - 111/2023	STATE BANK OF INDIA Vs KANISH CHAWLA	MR. VARUN CHANDIOK	16.02.2023	25.02.2023	
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (Comm.) - 898/2022	RCA Techmart Pvt. Ltd. VS. AVA Merchandising Solution Pvt. Ltd.	Sh. Kirit Javali	16-11-2022	16-02-2023	
			CS (Comm.) - 739/ 2022	Asahi india Glens Ltd. Vs. Lacolam India Pvt. Ltd.	Sh. Rajdeep Singh	27-08-2022	20-02-2023	
			CS (Comm.) - 592/2022	M/s M.J. International Vs. Sh. Sivaraman Dhanasekhar	Ms. Rashmi Jain	05-07-2022	20-02-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (Comm.) 665/2022	Digirovers Solutions Pvt. Ltd. Vs. Livepools Pvt. Ltd. (Blitz pools)	Sh. Sidharth Shiv Kumar	14-07-2022	23-02-2023	
13	SH. KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
14	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)551/22	IFFCO MC CROP SCIENCE PVT. LTD. VS AGRIS JUNCTION STOP KRISHI KENDRA	SHUBHAM SAIGAL	19.09.2022	06.02.2023	
			CS(COMM.)550/22	IFFCO MC CROP SCIENCE PVT. LTD. VS PANKAJ KUMAR SARKAR	SHUBHAM SAIGAL	19.09.2022	06.02.2023	
			CS(COMM.)42/22	M/S. SUKH SAGAR SILK AND SAREEN VS M/S. HARI OM TEXTILE	AAYUSH MALHOTRA	13.01.2022	06.02.2023	
			CS(COMM.)701/22	LEVI STRAUSS & CO. VS ASHOKS.K. WOVEN LABELS AND ORS.	S.K. BANSAL	12.12.2022	06.02.2023	
			OMP(I) (COMM.)200/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS TRANZLEASE HOLDINGS INDIA PVT. LTD.	RAHUL BHARDWAJ	24.01.2023	08.02.2023	
			OMP(I) (COMM.)199/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS IMRAN SAJAUDDIN GOUR	RAHUL BHARDWAJ	24.01.2023	08.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS(COMM.)543/22	VIRGO LAMINATES LTD. VS MR. PIYUSH KUMAR PARSOTTAMBHAI BHIMANI	N.K. JHA	13.09.2022	10.02.2023	
			CS(COMM.)704/22	M/S. REW CONTRACTS PVT. LTD. VS M/S. SINGH TBEA ENERGY INDIA PVT. LTD.	DEEPAK THAKUR	15.12.2022	13.02.2023	
			CS(COMM.)11/23	M/S. RASHIK SOAP FACTORY VS TALKAJI BHAGUJI PRAJAPATI	SANJEEV KR. SINGH	05.01.2023	13.02.2023	
			CS(COMM.)613/22	M/S. AAKRITI TRADING COMPANY VS M/S. WELLNESS QED PVT. LTD. AND ANR.	SANKUSH YADAV	31.10.2022	14.02.2023	
			CS(COMM.)491/22	NIRMAL TEA TRADERS VS M/S. MOHIT JAI GURUDEV AND ORS.	MOHIT SHARMA	26.08.2022	14.02.2023	
			CS(COMM.)182/22	CANARA BANK VS NAVEEN BHANDARI AND ORS.	ANKUR AGGARWAL	07.03.2022	15.02.2023	
			OMP(I) (COMM.)294/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SATISH KUMAR	RAHUL BHARDWAJ	08.02.2023	16.02.2023	
			OMP(I) (COMM.)295/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SUNIL KUMAR	RAHUL BHARDWAJ	08.02.2023	16.02.2023	
			OMP(I) (COMM.)296/23	TOYOTA FINANCIAL SERVICES INDIA LTD. VS KULDIP SETHI	RAHUL BHARDWAJ	08.02.2023	16.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			OMP(CO MM.)7/23	M/S. M E ELECTRICLAS PVT. LTD. AND ANR. VS M/S. MAHAVIR TRANSMISSION	SAKIE JAKHARIA	28.01.2023	16.02.2023	
			CS(COMM.)53/23	DARSHANA AGRO VS ANTIDOT AND ORS.	ANIS MOHD.	30.01.2023	22.02.2023	
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. MUKESH KUMAR GUPTA	South	CS COMM-725/2022	ENVISION EXIM PVT LTD VS ROAD BUILDING INTERNAIONAL INDIA PVT LTD	SUNIL KUMAR VERMA	24-12-2022	4.2.2023	
			CS COMM-364/2022	SAMIR SARAN VS MEB COSMETIC PVT LTD	IMRAN ALI	06-06-2022	04-02-2023	
			CS COMM-429/2022	M/S H.N.H ESCORTS GARMENTS VS M/S HALF SHADOW FILMS	SALMAN ALI KHAN	23-07-2022	04-02-2023	
			CS COMM-425/2022	CANARA BANK VS M/S RR SOLUTION	ANSHUMA N SRIVASTAVA	22-07-2022	7-2-2023	
			CS COMM-313/2022	ICCI BANK VS SUDEEP NASKAR	MOHIT SHARMA	18-05-2022	7-2-2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM-709/2022	RH AGRO VS SHRIRAM DHIRAJ KUMAR	PRASHANT KUMAR	15-12-2023	7-2-2023	
			CS COMM-27/2023	STATE BANK OF INDIA VS INDERJEET SINGH	SHAILINI SHARMA	11-01-2023	07-2-2023	
			CS COMM-26/2022	STATE BANK OF INDIA VS LAL SHARMA	SHAILINI SHARMA	11-01-2023	07-02-2023	
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL					
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL					
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL					
20	MS. ANUSKA GROVER BALIGA	SOUTH-EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	NIL					
22	MS NIRJA BHATIA	SOUTH-EAST	NIL					
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST		M/S MERCOR GLOBAL EXECUTORS PVT. LTD. VS VIJAY GUPTA & ANR.	SH. HARDIK VASHISHT	03.06.2022	03.02.2023	
				OMP(CO MM) 31/22 MS P. LAKSHMI AND ORS. VS M/S JUBILANT FOOD WORKS LTD. & ORS.	SH. RISHI KAPOOR	17.07.2022	03.02.2023	
				OMP(CO MM) 48/22 SMT. SANTOSH KUMARI VS AXIS BANK	SH. ANUJ KUMAR GARG	20.09.2022	03.02.2023	
				CS(COMM) 411/22 M/S DEEP BLUE EXPRESS PVT. LTD. THROUGH MR. K VKHANNA VS ANSH ENTERPRISES HOLDING INC	HIMANSHU JAIN	13.04.2022	06.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration of	Date Electronic Service Process	of
				PUNJAB CS(COMM) NATIONAL BANK) 388/22 VS SHIV BATHLA	SH. QUAISHAR ALI	23.04.2022	27.02.2023	
24	SH. SANJAY SHARMA-I	EAST	NIL					
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	NIL					
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS(COMM)-599/2022	SBI VS RAVINDER KUMAR SAHU	RAJESH KUMAR SANDILYA	29.10.2022	22.02.2023	
28	MS. SUKHVINDER KAUR		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Electronic Service Process	of
29	SH. SURENDER S. RATHI		NIL					
30	MS. SAVITA RAO		NIL					
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West	NIL					
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL					
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL					
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Electronic Service Process	of
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total					118			